

and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-8841/74].

**COTTON TEXTILES (CONTROL) 2ND AMNDT. ORDER, 1974, REVIEWS AND ANNUAL REPORTS OF MINERALS AND METALS TRADING CORP. OF INDIA LTD., NEW DELHI, FOR 1973-74 AND EXPORT CREDIT AND GUARANTEE CORP. LTD., BOMBAY WITH AUDITED ACCOUNTS FOR 1973 AND GOVT. RESOLUTION THEREON.**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table:—

1. A copy of the Cotton Textiles (Control) Second Amendment Order, 1974 (Hindi and English versions) published in Notification No. SO. 3147 in Gazette of India dated the 30th November, 1974 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-8842/74].

2. A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Ltd., New Delhi for the year 1973-74.

(b) Annual Report of the Minerals and Metals Trading Corporation of India Ltd., New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) (a) Review by the Government on the working of the Export Credit and Guarantee

Corporation Ltd., Bombay, for the year 1973.

(b) Annual Report of the Export Credit and Guarantee Corporation Ltd., Bombay, for the year 1973 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-8843/74].

3. (i) A copy each of the following papers under sub-section (2) of section 18 of the Tariff Commission Act, 1951:—

(a) Report (1974) of the Tariff Commission on the continuance of protection to the Dye-intermediates Industry.

(b) Government Resolution No 12(1)-Tar/74, dated the 17th December, 1974 (Hindi and English versions) notifying Government's decisions on the above Report.

(ii) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the Report mentioned at (i) above. [Placed in Library. See No. LT-8844/74].

**ANNUAL REPORT OF PRESS COUNCIL OF INDIA FOR 1973**

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): On behalf of Shri Dharam Bir Sinha, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Press Council of India for the year 1973, under section 18 of the Press Council Act, 1965. [Placed in Library. See No. LT-8845/74].